

निर्धारित अवधि से अधिक ठहरने के लिए गिरफ्तार किए गए पाकिस्तानी नागरिक

9976. श्री विरदा राम फुलवरिया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1982-83 में कितने पाकिस्तानी नागरिकों को उनके वीसा की निश्चित अवधि समाप्त होने के बाद यहां ठहरने के आरोप में गिरफ्तार किया गया है और उनमें से कितने व्यक्ति जासूस हैं ; और

(ख) गिरफ्तार किए गए ऐसे पाकिस्तानी नागरिकों के राज्यवार संख्या कितनी है ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) और (ख) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी ।

Accounts of Central Government Employees Consumer Cooperative Society for the Year 1981-82

9977. SHRI NAWAL KISHORE SHARMA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether accounts of Central Government Employees Consumer Cooperative Society Limited, New Delhi for the year 1981-82 laid on the Table of the House in the first week of April, 1983 have been considered by the Board of Administration, Board of Directors and the General Body of the Society ;

(b) if so, when ; and

(c) if not, the reasons for presenting accounts to Parliament when these were not even considered by the Board of Administration and Board of Directors ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The Committee on papers to be laid on the Table of the Houses of Parliament has given a

ruling that accounts should be placed before Parliament within nine months of the closing of year to which the accounts relate. The accounting year of the Central Government Employees Consumer Cooperative Society Limited is July-June and hence the accounts for 1981-82 had to be placed on the Table of the Houses before 31.3.1983. The Audited Accounts for the year ending 30.6.1982 were received from the Auditor of the Society on 3rd March, 1983 and hence there was no time to have these considered by the Board of Administration, Board of Directors and General Body before 31.3.1983.

(b) and (c). Since the Annual Report contains the audited accounts of the Society which are not likely to undergo any change even in the meetings of the Boards or General Body, this was submitted to the Parliament with a factual statement by the Chairman, Board of Directors. The Audited Accounts are due to be considered by the Board of Administration shortly and as soon as possible thereafter, by the Board of Directors and the General Body.

Setting up of Small Industries Service Institutes in North-East Region

9978. SHRI SONTOSH MOHAN DEV : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government propose to set up three Small Industries Service Institutes for the north-east region ;

(b) when the proposed institutes would commence their work and what are the special characteristics of the institutes in view of the industrial backwardness of the region ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b). There is a proposal to establish 3 Branch Small Industries Service Institutes in the North Eastern Region, details of which are being worked out.

Repatriation of Assam Evacuees

9979. SHRI N.E. HORO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have considered the issue of sending back of Assam evacuees ;

(b) if so, the number of such evacuees in each State at present ; and

(c) whether Government have created a peaceful atmosphere and complete security for them ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The Government of Assam have taken a number of steps to facilitate their early return to Assam.

(b) All persons who had taken shelter in Arunachal Pradesh have since returned to Assam. According to information furnished by Government of West Bengal, 26924 persons have come from Assam from 18.2.83 to 20.4.83 due to recent disturbances in Assam.

(c) The State Government have taken a number of administrative and other steps for earliest restoration of normalcy and to provide security to returning refugees by way of fixed pickets, wherever necessary. Central Government is giving all possible assistance to the State Government in this task.

परमाणु ईंधन काम्पलैक्स, हैदराबाद में घाटा

9981. श्री राजनाथ सोनकर शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि परमाणु ईंधन काम्पलैक्स, हैदराबाद पिछले तीन वर्षों से घाटे पर चल रहा है ;

(ख) यदि हां, तो उन घाटों के कारण क्या हैं ;

(ग) क्या सरकार ने इतनी अधिक सार्वजनिक धनराशि के वेकार जाने को रोकने के लिये कोई नए कदम उठाये हैं ; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

विज्ञान और प्रौद्योगिकी, परमाणु ऊर्जा, अंतरिक्ष, इलेक्ट्रॉनिकी और महासागर विकास विभागों में राज्य मंत्री (श्री शिवराज वी० पाटिल) : (क) से (घ) हैदराबाद स्थित नाभिकीय ईंधन सम्मिश्र में ईंधन प्रभाग और ट्यूब प्रभाग हैं। ईंधन प्रभाग सिर्फ परमाणु ऊर्जा विभाग की आवश्यकताओं को पूरा करता है। ट्यूब प्रभाग द्वारा स्टेनलैस स्टील की जोड़रहित ट्यूबों और बाल बेयरिंग ट्यूबों तैयार की जाती हैं। ट्यूबों का उत्पादन करना नाभिकीय ईंधन सम्मिश्र का एक वाणिज्यिक कार्य है और यह कार्य इस उद्देश्य से हाथ में लिया गया था कि ऐसी ट्यूबों को आयात न करके देश में ही बनाया जाए। ट्यूब संयंत्र पिछले कुछ वर्षों से ही उत्पादन कर रहे हैं और अभी वे काम की दृष्टि से सुस्थापित नहीं हो पाए हैं। संयंत्रों की क्षमता के उपयोग को बढ़ाने और लागत को नियंत्रित रखने के लिए तथा बिक्री को बढ़ाने और स्वदेशी ट्यूबों को आयातित ट्यूबों के मुकाबले में और अच्छा बनाने के लिए आवश्यक कदम उठाए जा रहे हैं।

'Insurance of INSAT-IA'

9982. SHRI MOHAN LAL PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that INSAT-IA was insured ;

(b) what was the original cost of INSAT-IA ; and

(c) the amount paid by the Insurance Company ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) The firm, fixed price for two INSAT-1 Spacecraft, namely, INSAT-1A and 1B, and the associated equipment and services under